

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1411  
ANSWERED ON:02.08.2005  
RESERVED ITEMS UNDER AGRO INDUSTRY  
Vallabbhaneni Shri Balashowry

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) whether the Government has reserved some items produced under Agro Industry sector for Small Scale Industries; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES(SHRI MAHABIR PRASAD)

(a)&(b): Unlike the small scale industries and khadi and village industries, there is no statutory definition of the agro industries. Units in the khadi and village industries sector, which are part of the agro and rural industries sector and are promoted and assisted through schemes and programmes of the Central Government in the Ministry of Agro and Rural Industries, generally have investment in plant and machinery (excluding land and building) well within the limit prescribed for this purpose for small scale industrial undertakings under the relevant provisions of the Industries (Development and Regulation) Act, 1951. Therefore, units in the agro industries sector, which meet the above-mentioned criterion for investment in plant and machinery for small scale industries, can produce articles reserved for exclusive manufacture by the small scale industries. The list of items at present reserved for exclusive manufacture by small scale industries is available on the website [www.laghu-udyog.com/publications/reserved\\_items/resvex.htm](http://www.laghu-udyog.com/publications/reserved_items/resvex.htm).